IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(IB)-303(ND)/2017

IN THE MATTER OF:

M/s. Vardhman Industries Limited

.. PETITIONER

SECTION:

Under Section 10 of IBC Code, 2016

Order delivered on 25.9.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Satwinder Singh , Advocate

Mr. NPS Chawla, Advocate

For the Respondents

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For the Intervener

: Mr. UC Mittal, Advocate.. for SBI

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 05.10.2017.

(S.P. Gahlaut) Bench officer-III

Surjit 25.9.2017